

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal Nos.4516-4517/2023

ZOHARBEE & ANR.

Appellant(s)

VERSUS

IMAM KHAN (D) THR. LRS. & ORS.

Respondent(s)

(IA No. 47211/2020 – CLARIFICATION/DIRECTION AND IA No. 3/2012 – EXEMPTION FROM FILING O.T.)

Date : 16-10-2025 This matter was called on for pronouncement of judgment today.

For Appellant(s) : Mr. Ajay Majithia, Adv.
Mr. Shekhar Kumar, AOR

For Respondent(s) : Mr. Sudhanshu S. Choudhari, Sr. Adv.
Mr. Vatsalya Vigya, AOR
Ms. Gautami Yadav, Adv.
Ms. Pranjal Chapalgaonkar, Adv.
Mr. Yash Singhania, Adv.

1. Hon'ble Mr.Justice Sanjay Karol has pronounced reportable judgment of a Bench comprising His Lordship and Hon'ble Mr.Justice Prashant Kumar Mishra.
2. Appeals are dismissed in terms of signed reportable judgment.
3. Pending application(s), if any, shall stand disposed of.

(RAJNI MUKHI)
ASTT. REGISTRAR-cum-PS

(ANU BHALLA)
COURT MASTER (NSH)

(Signed reportable judgment is placed on the file)